

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 37/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	ICICI Bank Ltd.-Vs-Palogix Infrastructure Pvt. Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Anirban Ray,
2. Mr V.V.V. Sanyal
3. Ms Deepabali Datta

Advocate
for Titagarh.

V.V.V. Sanyal
11/1/2018

1. CS Ms. Manta Benari

Resolution Professional

Manta Benari
11/1/2018

1. Ms. Manjoo Bhuteng, Adv
2. Ms. Sonita Mukherjee, Adv

For Palogix
Infrastructure Pvt
Ltd

Amul

ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel on behalf of Titagarh and the corporate debtor is present.

Ld. RP has filed Progress Report, which may be taken on record.

List it on 01/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)